

**Procurement of Stores by Ordnance Factories**

6886. SHRIV. SREENIVASA PRASAD: Will the PRIME MINISTER be pleased to state:

(a) whether the Ordnance Factories Board, Calcutta and Directorate General Ordnance Factories have formulated any guidelines for the factories in regard to procurement of stores and other items of local purchase;

(b) if so, the details thereof;

(c) whether a few of factories have accumulated stores without proper quality control and requirements;

(d) whether as a result thereof the suppliers belonging to public sector undertakings are not getting protection in the matter of supplies to Ordnance Factories;

(e) if so, the facts thereof; and

(f) the remedial action proposed to be taken to accept the stores from Public Sector wherever available?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) Yes, Sir. The procurement of stores and other items of local purchase is done as per the guidelines contained in the 'Procedure Manual' which is regularly updated, and relevant Govt orders on the subject.

(b) The above stipulates procedures to be followed for:

- (i) provisioning.
- (ii) tendering.
- (iii) comparative, technical/com-

mercial evaluation of quotations.

(iv) delegation of purchase powers.

(v) post contract follow-up.

(vi) billing procedure.

(vii) action against the defaults.

(c) No, Sir.

(d) to (f). In view of (c) above, the question does not arise.

**Projects of Maharashtra Pending for Clearance**

6887. SHRI VASANT SATHE: Will the PRIME MINISTER be pleased to state:

(a) whether some projects of Maharashtra are pending for clearance with the Planning Commission;

(b) if so, the details thereof and the reasons for not clearing these projects so far; and

(c) the time by which these projects are likely to be cleared?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (S. ३१ BHAGEY GOBARDHAN): (a) to (c). The position regarding the projects of Maharashtra pending for clearance in the Planning commission is as follows:

- (1) There are two power projects, namely, Installation of Chandrapur Thermal Power Station, Unit VII (1 x 500 MW) and Ghatghar Pump Storage Scheme (2 x 125 MW) pending for clearance in the Plan-

ning Commission. As regards the former, the project authorities have not yet obtained the necessary environmental clearance from the Ministry of Environment and Forests. The other project, Ghatghar Pump Storage Scheme also is pending due to non clearance from the forest angle. The case for clearance of about 68 hectares of forest land is still being processed by the Govt. of Maharashtra.

- (2) At present a project of the Railways for the construction of a 840 kms new railway line from Roha to Mangalore (West Coast Railway Line) is pending for clearance of the Planning Commission. The railway line covers the States of Maharashtra, Goa and Karnataka and is estimated to cost Rs. 970 crores. Of this project, sections between Karwar to Madgaon and Mangalore to Udupi have already been sanctioned by the Planning Commission. At the instance of the Planning Commission, the Railways have recently submitted a Report updating the costs and benefits, which is under examination.
- (3) Maharashtra Rural Water Supply and Environmental Sanitation Project, proposed to be posed for World Bank assistance, has been received in the Planning Commission from the Department of Rural Development for examination/clearance from funding angle. The project is under examination.

### Scholarship to Foreign Students

6888. SHRI MULLAPPALY RAMACHANDRAN: Will the PRIME MINISTER be pleased to state:

(a) whether there is any schemes under which scholarship to study in Indian Universities is granted to foreign students;

(b) whether mutual agreements for exchange of students is existing with any country; if so, the details thereof;

(c) whether Government have introduced any scholarship scheme for Sri Lankan students;

(d) if so, the details thereof; and

(e) the estimated annual expenditure for this scheme?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) and (b). Yes, Sir. Scholarships are offered to foreign students to study in Indian Universities under various schemes. Under the Cultural Exchange Programmes (CEPs), Agreements with fifty three countries exist for mutual exchange of students on scholarships. Names of the schemes and names of the countries with whom Cultural Exchange Programmes exist are given in Statement-I below.

(c) and (d). Yes, Sir. Since 1988-89, a new scholarship scheme has been introduced under which 50 scholarships are offered to Sri Lankan students, the details of which are presented in statement-II below. Sri Lankan students are also being offered scholarships under some of the schemes mentioned in reply to parts (a) and (b).

(e) The expenditure incurred under various scholarship schemes for foreign